CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 284/1999

New Delhi this the 06th day of May, 2010

HON'BLE DR. RAMESH CHANDRA PANDA, MEMBER (A) HON'BLE DR. DHARAM PAUL SHARMA, MEMBER (J)

- 1. Kamal Singh S/o Sh. Laxman Singh,
- 2. Hari Singh S/o Sh. Laxman Singh,
- 3. Kailash S/o Sh. Bhajan Lal,
- 4. Rameshwar Parshad S/o Sh. Ram Parshad, R/o Village Sungadi, PO unbadaGaon, Tegh, Bswa, Via Bandikui, Distt. Dose (Raj)
- 5. Hari Narain Meena S/o Sh. Nanu Ram Meena
- 6. Ram Babu Meena S/o Sh. Hari Narain Meena R/o Vill. Akado Dungar, Post Harmada, Tesh. Amear, Distt.. Jaipur (Raj) -Applicants

(By Advocate : Shri Yogesh Sharma)

-VERSUS-

- Union of India through the Secretary, Railway Board, Rail Bhawan, New Delhi
- 2. Dy. Director Estt. (N), Railway Board, Rail Bhawan, New Delhi
- The Divisional Railway Manager, Western Railway, Jaipur (Raj)

-Respondents

(None present)

ORDER (ORAL)

Dr. RAMESH CHANDRA PANDA, MEMBER (A):

Counsel for the applicant seeks to withdraw the Application keeping in view that this matter has already been settled and seeks also that if any cause of action still survive, the applicant would come in other proceedings.



- 2. We, therefore, permit the counsel to withdraw the OA with liberty to take up the surviving issues if any in appropriate proceedings.
- 3. With the above, OA is disposed of.

(Dr.DHARAM PAUL SHARMA) (Dr. RAMESH CHANDRA PANDA)
Member (J)
Member (A)

/ravi/